

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-441(ND)/2017

CORAM:

PRESENT: SH. R. VARADHARAJAN
HON'BLE MEMBER(J)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
17.01.2018**

**NAME OF THE COMPANY: M/s. Diamler Financial Services Pvt. Ltd. Vs.
M/s. Aarvanss Infrastructure Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

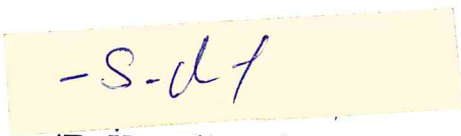
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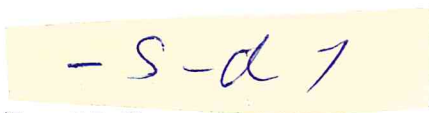
Present: Mr. Ritesh Khare, Mr. Rahul Lal Akhriya and Mr. Raj Dev Singh,
Advocates for the Petitioner

ORDER

Respondents are ex-parte. Ld. Counsel for the Financial Creditor has
filed certificate under the Bankers Book Evidence Act.

To come up for Orders.


(R. Varadharajan)
Member (J)


(Ina Malhotra)
Member (J)